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RBI/2018-19/116 DCBR.RCB.BC.No. 07/19.51.025/2018-19 Magha 15, 1940 February 4, 2019

All State Co-operative Banks/ Central Cooperative Banks

Madam / Dear Sir

Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 – Tripura State Co-operative Bank Ltd., Tripura

We advise that the name of "Tripura State Co-operative Bank Ltd., Tripura" has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DCBR.CO.RCBD.No.01/19.51.025/2018-19 dated October 19, 2018 published in the Gazette of India (Weekly No. 2 - Part III - Section 4) dated January 12 – January 18, 2019.

Yours faithfully

(Neeraj Nigam) Chief General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाइए।